COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 195 OF 2016

Dated: 4th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Kamalanga Energy Ltd. & Anr.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee

Mr. Yashaswi Kant Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1

Mr. G. Umapathy Ms. R. Mekhala

Mr. Aditya Singh for R.2, 3 & 4

Mr. Ravi Kishore for R.5

Mr. R.B. Sharma for R.6 to 9

ORDER

We have heard Mr. Vishrov Mukherjee, learned counsel appearing for the appellant for some time.

List the matter for further hearing on 16.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member